

DIVISION BENCH

ITEM NO.113

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.323/2020 IN CP (IB) No.168/ALD/2017

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHOBHNATH AND ORS V/S PRISM INDUSTRIAL COMPLEX LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the parties

ORDER

- 1. None present for the parties.**
- 2. In the interest of justice, the matter is adjourned for 22nd May, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

22nd April, 2024

*Kavya Prakash Srivastava
(Stenographer)*